

(f) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) to (f) A Memorandum of Understanding dated 20.10.1992 was signed by the Governments of Rajasthan, Himachal Pradesh, Haryana, Gujarat and National Capital Territory of Delhi for investigation and execution of Parvati Hydroelectric Power Project (2051 MW) in three stages. The Project is located in Parvati Valley (Kullu District) in Himachal Pradesh. The equity contribution as mutually agreed by the State Governments will be as under:

1. Rajasthan	:	40%
2. Haryana		25%
3. Gujarat		15%
4. Delhi		15%
5. Himachal Pradesh	:	5%

The MOU also provides that 12 per cent of energy generated from the project shall be given to Himachal Pradesh free of cost. The remaining 88 per cent of energy generated from the project shall be apportioned amongst the States, including Himachal Pradesh in the ratio of their equity participation.

The Government of Himachal Pradesh had requested for enhancement of their share in equity from 5 per cent to 25 per cent by effecting the reduction in the share of other partner States. However, this is not acceptable to the Government of Rajasthan and a request has been made to this Ministry to persuade the Government of Himachal Pradesh to honour the principle of sharing of power as incorporated in the MOU.

Government of Himachal Pradesh has now suggested that the project may be executed by National Hydroelectric Power Corporation (HNPC) or any other agencies of the Union Government. The modalities for project funding, execution and sharing of cost and benefits have to be firmed up in consultation with the beneficiary states.

[Translation]

Complaints Against Chairman and Director of NBT

2862. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of complaints received against the present Chairman and Director of National Book Trust in respect of their way of working; and

(b) the action taken/proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Some complaints were received about the working of the Chairman and Director, National Book Trust in 1997. While

the complaints received from outsiders were general in nature, those from within the organisation contained allegations and counter allegations. The officers concerned were advised to keep restraint. The Director resigned from his post and a new officer has been appointed as Director in the National Book Trust. Since then no complaints have been received by the Government against the Chairman or the Director of the NBT.

[English]

F.M. Radio Station and HPTV Station at Junagarh, Gujarat

2863. DR. VALLABHBHAI KATHIRIA:

SHRI JAYSINHJI CHAUHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether any decision has been taken on the request of Government of Gujarat about setting up of a F.M. Radio station and a High Power T.V. Station at Junagarh so far;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which a final decision is likely to be taken?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (c) Schemes for setting up of High Power TV Transmitter and 5 KW FM Transmitter alongwith Multi-Purpose Studios, Staff Quarters, etc. at Junagarh have been included in the draft 9th Five Year Plan.

Construction of Bridges and National Highways

2864. SHRI NRIPEN GOSWAMI:

SHRIMATI SHEELA GAUTAM:

SHRI ADITYANATH:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the proposals sent by the State Governments regarding construction of National Highways and Bridges with Central Assistance during each of the last three years and current financial year, State-wise;

(b) the steps taken by the Union Government thereon;

(c) the number of the National Highways and Bridges proposed to be constructed during Ninth Five Year Plan State-wise;

(d) the number of Bridges being repaired during the current financial year, State-wise; and

(e) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) State-wise details are given in enclosed Statement-I.

- (c) The Ninth Five Year Plan is yet to be finalised. (d) and (e) State-wise details are given in the enclosed statement-II.

Statement-I

Statewise list showing number of proposals received and cleared

S. No.	Name of State	No. of Proposals received				No of Proposal cleared			
		97-98	96-97	95-96	Total	97-98	96-97	95-96	Total
1.	Andhra Pradesh	41	17	37	95	41	17	37	95
2.	Arunachal Pradesh	—	—	—	—	—	—	—	—
3.	Assam	81	23	23	127	41	21	7	69
4.	Bihar	48	34	47	129	43	27	34	104
5.	Chandigarh	3	2	1	6	2	—	—	2
6.	Delhi	3	2	16	21	2	—	9	11
7.	Goa	17	—	1	18	17	—	1	18
8.	Gujarat	76	52	73	201	38	13	27	78
9.	Haryana	39	12	19	70	17	10	11	38
10.	Himachal Pradesh	21	36	31	88	19	12	25	56
11.	Jammu & Kashmir	2	2	3	7	2	1	3	6
12.	Karnataka	19	11	19	49	19	11	19	49
13.	Kerala	29	11	13	53	29	11	13	53
14.	Madhya Pradesh	45	27	21	93	45	27	21	93
15.	Maharashtra	84	37	53	174	84	37	53	174
16.	Manipur	44	23	31	98	41	23	6	70
17.	Meghalaya	31	37	38	106	27	12	15	54
18.	Nagaland	4	3	4	11	4	3	3	10
19.	Orissa	49	9	21	79	44	9	21	74
20.	Pondicherry	1	—	1	2	1	—	1	2
21.	Punjab	36	21	30	87	26	9	14	49
22.	Rajasthan	72	36	38	146	39	9	23	71
23.	Tamil Nadu	22	—	35	57	22	—	35	57
24.	Uttar Pradesh	59	25	61	145	30	15	26	71
25.	West Bengal	38	1	12	51	38	1	12	51

Statement-II

State-wise list showing number of bridges being repaired and likely expenditure thereon

S.No.	State	Nos.	Approx. Expenditure (Rs. in lacs)
1	2	3	4
1.	Andhra Pradesh	Repairs are carried out as and when necessary.	
2.	Arunachal Pradesh	—	—

1	2	3	4
3.	Assam	14	92
4.	Bihar	1	26
5.	Chandigarh	—	—
6.	Delhi	—	—
7.	Goa	4	90
8.	Gujarat	5	86
9.	Haryana	—	—
10.	Himachal Pradesh	8	400
11.	Jammu & Kashmir	—	—
12.	Karnataka	Repairs are carried out as and when necessary.	
13.	Kerala	1	—Repair work is still to be taken up.
14.	Madhya Pradesh	8	48
15.	Maharashtra	2	45
16.	Manipur	1	4
17.	Meghalaya	1	500
18.	Nagaland	—	—
19.	Orissa	10	500
20.	Pondicherry	Repairs are carried out as and when necessary.	
21.	Punjab	4	60
22.	Rajasthan	1	13
23.	Tamil Nadu	Repairs are carried out as and when necessary.	
24.	Uttar Pradesh	Repairs are carried out as and when necessary.	
25.	West Bengal	1	1800

[Translation]

Forest Development in Rajasthan

2865. SHRI RAM NARAIN MEENA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the work of forest development has been undertaken in the country especially in Rajasthan by sanctioning grants under various schemes;

(b) If so, the details thereof alongwith the scheme-wise sanctioned amount during the last three years;

(c) whether the Government propose to appoint a team to assess the progress made under various schemes; and

(d) If so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (d) The major schemes of afforestation under which grants are given to the State Governments are:

1. Integrated Afforestation and Eco-Development Projects Scheme;
2. Area Oriented Fuelwood and Fodder Projects Scheme;
3. Conservation and Development of Non-Timber Forest Produce including Medicinal Plants; and,
4. Association of Schedule Tribes and Rural Poor in Regeneration of the Degraded Forests on usufruct sharing basis.

The central assistance released to the Government of